## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/420/ (IB)/2017

NAME OF THE PETITIONER(S)

: FARLIN ENERGY & COMMODITIES FZE

NAME OF THE RESPONDENT(S)

: PADMAADEVI SUGARS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

GREETHA RAJAJEKAR

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ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the matter is settled with the respondent and filed a memo and prayed to allow to withdraw the petition. Copy of the memo is furnished to the other side. The memo is taken on record. In view of the submissions, the matter is dismissed as withdrawn.

> (K. Anantha Padmanabha Swamy) Member (Judicial)